

(a) whether the Kanya Aluminium Project is likely to run into heavy losses when it reaches full production because of bad planning and high cost of transporting raw materials from long distance;

(b) whether experts have suggested that it would be more economical to delay the project and to change its present location rather than continue the plans and incur recurring heavy losses every year; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) No, Sir.

(b) and (c). The report of the Committee set up for examination of the transportation problems of the project is awaited,

Projected demand for Aluminium

2418. **DR. RANEN SEN** : Will the Minister of STEEL AND MINES be pleased to state ;

(a) the projected demand for aluminium in the next five years; and

(b) how Government propose to meet this demand ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) The estimated demand for Aluminium during the next five years is given below :—

Year	Estimated demand in thousand tonnes
1973-74	274
1974-75	301
1975-76	332
1976-77	365
1977-78	401

(b) The present capacity for production of aluminium in the country is 178,850 tonnes per annum. Additional capacity to the extent of 251,000 tonnes per annum has been licensed/approved which will,

when installed, be sufficient to meet the above demand.

Participation of Labour in Management for Raising Production

2419. **SHRI S. M. BANERJEE** : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether participation of labour in management has been accepted as one of the foremost reasons for raising the productions in the country;

(b) if so, whether such recommendations have been sent to all the Ministries under Central Government and the State Governments, and

(c) if so, their reactions thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c) Apart from the statutory works committee, the scheme of Joint Management Councils has been in operation on a voluntary basis both in public and private sector undertakings. The Central Government have also decided to introduce a scheme for the appointment of a workers representative on the Boards of Management of some appropriate public sector undertakings. The Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 framed under the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 *inter-alia*, provides for the appointment of one Director from among the employees of the Nationalised Bank who are workmen on the Board of Directors. A scheme for the workers to hold some shares in suitable central public sector undertaking is also under consideration of the Government. The State Governments and Ministries are aware of these schemes.

National Council of Trade Unions on Industrial Relations

2420. **SHRI GIRIDHAR GOMANGO** : Will the Minister of LABOUR AND REHABILITATION be pleased to state.

(a) whether the National Council of Central Trade Unions, consisting of